

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO.2077
TO BE ANSWERED ON 03.08.2022

CHILDREN ORPHANED DUE TO COVID-19 PANDEMIC

2077. SHRI A. A. RAHIM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the details of the number of children who have lost both parents due to the COVID-19 pandemic, State-wise; and
- (b) whether Government has brought any scheme for their welfare, if so, the details of the same and the amount of funds allocated?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Hon'ble Prime Minister has announced PM CARES for Children scheme to support children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. The scheme is accessible through an online portal i.e. pmcaresforchildren.in. State-wise details of number of such children, as per report available in the PM CARES for Children Scheme portal is at Annexure-I.

A calculated amount has been credited in the account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They will receive the amount of Rs.10 lakh on attaining the age of 23 years. Children staying with relatives are receiving Rs.4000/- per month under Mission Vatsalya Scheme. Under the scheme, provision has been made for admission in the nearest Kendriya Vidyalaya Sangathan/Kasturba Gandhi Balika Vidyalaya or Private Schools. Further, scholarship of Rs.20,000/- are provided to all school going children of class 1-12. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India for which interest would be borne by PM CARES Fund. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance would be provided till they attain the age of 23 years.

Children can also avail the benefits of 'Swanath Scholarship Scheme for Students' which is being implemented by All India Council for Technical Education (AICTE) to study further in AICTE approved Institutions and courses. Under the scheme, Rs.50,000/- per annum is provided to each student for every year of study (i.e. maximum 4 years for first year admitted Degree students and maximum 3 years for Diploma Students) as lump sum amount towards payment of college fee, purchase of computer, stationery, books, equipment, software etc. These children are also covered under the initiative of AICTE, "Kaushal Augmentation and Restructuring Mission of AICTE" (KARMA), for all AICTE approved institutions in the country to overcome the dual challenge of scarcity of skilled manpower in jobs and low skill level of those who are presently in jobs.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE RAJYA SABHA UN-STARRED QUESTION NO.2077 FOR ANSWER ON 03.08.2022 BY SHRI A. A. RAHIM REGARDING CHILDREN ORPHANED DUE TO COVID-19 PANDEMIC

STATE/UT-WISE NUMBER OF CHILDREN WHO HAVE LOST BOTH PARENTS DUE TO COVID-19 PANDEMIC

Sl. No.	State	Number of eligible Children
1	Andaman & Nicobar Island	0
2	Andhra Pradesh	351
3	Arunachal Pradesh	8
4	Assam	55
5	Bihar	73
6	Chandigarh	12
7	Chhattisgarh	109
8	Dadra & Nagar Haveli & Daman & Diu	12
9	Delhi	145
10	Goa	6
11	Gujarat	223
12	Haryana	93
13	Himachal Pradesh	24
14	Jammu & Kashmir	17
15	Jharkhand	49
16	Karnataka	221
17	Kerala	112
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	428
21	Maharashtra	790
22	Manipur	20
23	Meghalaya	13
24	Mizoram	14
25	Nagaland	14
26	Odisha	108
27	Puducherry	12
28	Punjab	38
29	Rajasthan	206
30	Sikkim	0
31	Tamil Nadu	394
32	Tripura	0
33	Telangana	256
34	Uttarakhand	44
35	Uttar Pradesh	441
36	West Bengal	57
Total		4345
